

**COURT – I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 331 OF 2018**

**Dated : 31<sup>st</sup> October, 2019**

**In the matter of:**

**Solar Energy Corporation of India Ltd.**

**...Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter for hearing on **07.01.2020.**

mk

**(Court Master)**